

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION No.473
TO BE ANSWERED ON 09.12.2022

WOMEN HOSTELS IN WEST BENGAL

473: SHRI DIBYENDU ADHIKARI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) Whether the Government has constructed any women hostel in West Bengal under the "Working Women Hostel Scheme" during the last three years;
- (b) if so, the details thereof, district-wise;
- (c) the number of working hostel constructed under the Central Government scheme and being run by the State Governments, State-wise; and
- (d) the details of proposals under the scheme received from different State Governments during the last three years and the present status thereof?

ANSWER

MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

- (a) No, Sir. The Government has not received any proposal for construction of Working Women Hostel during the last three years from the state of West Bengal.
- (b) Does not arise.
- (c) The details of number of Working Women Hostel sanctioned and functional in the States/UTs is at **Annexure-I**.
- (d) The details of proposals of Working Women Hostel received from the State/UTs during the last three years and the present status is at **Annexure-II**.

Annexure I

Annexure with regard to reply to Part (c) of Lok Sabha Unstarred Question No.473 for answer on 09.12.2022 regarding Women Hostels in West Bengal asked by Shri Dibyendu Adhikari, Hon'ble Member of Parliament (LS).

The details of number of working women hostel sanctioned and functional in the States/UTs

S. No.	State/UTs	Total No. of Working Women Hostel Sanctioned	No. of Working Women Hostels Functional
1.	Andhra Pradesh	41	12
2.	Arunachal Pradesh	14	05
3.	Assam	18	08
4.	Bihar	06	--
5.	Chhattisgarh	10	06
6.	Chandigarh	07	06
7.	Delhi	20	17
8.	Goa	02	--
9.	Gujarat	27	15
10.	Haryana	20	07
11.	Himachal Pradesh	16	06
12.	Jammu & Kashmir	05	--
13.	Jharkhand	02	02
14.	Karnataka	62	62
15.	Kerala	160	129
16.	Madhya Pradesh	62	02
17.	Maharashtra	138	77
18.	Manipur	32	15
19.	Meghalaya	04	03
20.	Mizoram	05	03
21.	Nagaland	25	12
22.	Odisha	28	12
23.	Puducherry	04	03
24.	Punjab	15	05
25.	Rajasthan	39	15
26.	Sikkim	02	01
27.	Tamil Nadu	97	54
28.	Telangana	27	09
29.	Tripura	01	--
30.	Uttarakhand	06	--
31.	Uttar Pradesh	38	08
32.	West Bengal	39	--
Total		972	494

Annexure II

Annexure with regard to reply to Part (d) of Lok Sabha Unstarred Question No.473 for answer on 09.12.2022 regarding Women Hostels in West Bengal asked by Shri Dibyendu Adhikari, Hon'ble Member of Parliament (LS).

The details of proposals of Working Women Hostel received from State/UTs during the last three years and present status.

Sl. No.	Year	2019-20		2020-21		2021-22	
		Received	Sanctioned	Received	Sanctioned	Received	Sanctioned
01.	Andhra Pradesh	01	-	-	-	-	-
02.	Arunachal Pradesh	-	-	-	-	-	-
03.	Assam	-	-	-	-	-	-
04.	Bihar	-	-	-	-	-	-
05.	Chhattisgarh	-	-	-	-	-	-
06.	Goa	-	-	-	-	-	-
07.	Gujarat	01	-	-	-	-	-
08.	Haryana	-	-	-	-	-	-
09.	Himachal Pradesh	-	-	-	-	-	-
10.	Jammu & Kashmir	-	-	-	-	-	-
11.	Jharkhand	-	-	-	-	-	-
12.	Karnataka	-	-	-	-	-	-
13.	Kerala	04	04	-	-	-	-
14.	Madhya Pradesh	-	-	-	-	-	-
15.	Maharashtra	-	-	-	-	-	-
16.	Meghalaya	-	-	-	-	-	-
17.	Mizoram	-	-	-	-	-	-
18.	Manipur	13	-	-	04	-	-
19.	Nagaland	-	01	10	01	-	-
20.	Orissa	-	-	-	-	-	-
21.	Punjab	01	01	-	-	-	-
22.	Rajasthan	-	-	-	-	-	-
23.	Sikkim	-	-	-	-	-	-
24.	Tamilnadu	04	--	-	02	01*	01*
25.	Telangana	14	05	-	-	-	-
26.	Tripura	-	-	-	-	-	-
27.	Uttarakhand	-	-	02	-	-	-
28.	Uttar Pradesh	-	-	-	-	-	-
29.	West Bengal	-	-	-	-	-	-
30.	Chandigarh	-	-	-	-	-	-
31.	Delhi	-	-	-	-	-	-
32.	Puducherry	-	-	01	-	-	-
33.	Dadra & Nagar Haveli	-	-	-	-	-	-
34.	Daman and Diu	-	-	-	-	-	-
35.	Lakshadweep	-	-	-	-	-	-
36.	Andaman & Nicobar Islands	01	-	-	-	-	-
Total		39	11	13	07	1	1

* The WWH sanctioned for Tamil Nadu has a capacity of 457 beds, which is equivalent to 9 WWH Units of standard capacity of 50 beds each.